

### Introduction of Russian Textile Technology

1906. SHRI B.V. DESAI : Will the Minister of TEXTILES be pleased to state :

(a) whether sophisticated Russian textile technology has for the first time made entry into India ;

(b) whether Indian textile mills have so far been totally dependent on the technology supplied by Switzerland, United Kingdom, Italy and West Germany;

(c) the extent to which this Russian technology is different from that of those countries; and

(d) if so, to what extent this new Russian textile technology has improved the performance of the handloom industry in India ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILE (SHRI KHURSHID ALAM KHAN) : (a) No. Sir. Textile machinery from the USSR has been imported previously also.

(b) No, Sir. Textile machinery has been imported from other countries also.

(c) It is not possible to make any specific comparison at this stage as this technology has not been adopted on a large scale so far.

(d) Government of India are not aware of any application of such technology to the Handloom Sector in India.

### Exports by Hindustan Lever Limited

1907. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Hindustan Lever Limited has failed to live upto its promise of increasing exports year by year given at the time when it was allowed to retain 51 per cent of Foreign Equity Holding; and

(b) if so, the details of the quantum of exports of its own products and others from the year 1982 onwards ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : (a) and (b) : Hindustan Lever Limited was allowed to retain 51 per cent non-resident interest subject, inter-alia, to the condition that the company shall earn foreign exchange by export of good manufactured by it, the ex-factory cost (less excise duty, if any) of such exports in each year being not less than 10 per cent of the ex-factory cost (less excise duty, if any) of its total production during the relevant Year. The information given in the statement below will show that the company had complied with this export obligation in the Years 1982, 1983, and 1984.

The company's exports of products manufactured by others during 1982, 1983, 1984 were Rs. 1290 lakhs, Rs. 336 lakhs and Rs. 974 lakhs respectively.

### Statements

Year	Ex-factory cost of company's total production (Rs. in lakhs)	Ex-factory cost of products exported out of own production (Rs. in lakhs)	Percentage
1982	37,089.2	3,709.9	10.00
1983	41,325.21	4,409.81	10.67
1984	43,344.28	5,207.15	12.01

### Action taken on Grievances of Bank Officials

1908. SHRI SATYENDRA NARAYANA SINHA : Will the Minister of FINANCE be pleased to State :

(a) whether bank officers had gone on strike in the last four months and had also demonstrated about their grievances;

(b) if so, the details of their grievances; and

(c) whether these grievances have since been settled or action taken to settle them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDAN POOJARY) : (a) to (c) Yes, Sir. On 13th August 1985, the officers belonging to the All India Confederation of Bank Officers' Organisation (AICOOB) went on